

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

**In the Court of Hareesha A
V Addl District and Session Judge
Cause List Dated 19-12-2020**

Case Type	Case No./Year	Sub Stage	Advocate
<u>STEPS</u>			
1) P AND SC	15023/2020		H. MAREGOWDA
2) P AND SC	15024/2020		D. NARAYANASWAMY
<u>LOK ADHALATH</u>			
3) M.V.C.	93/2016		
4) M.V.C.	40/2017		K. VARAPRASAD
5) M.V.C.	3/2019		
6) M.V.C.	4/2019		N.M. MUNEGOWDA
7) M.V.C.	62/2019		SHIVA KUMAR M.
8) EX	15018/2019		HARSHA R.
9) M.V.C.	96/2019		Y.A. SRINIVAS
10) EX	15036/2019		HARSHA R.
11) EX	15041/2019		HARSHA R.
12) EX	15042/2019		HARSHA R.
13) M.V.C.	125/2019		S. P. BABAJAN
14) G and WC.	15002/2020		M.Munikrishna
15) M.C.	15073/2020		M.Mahesh
16) M.A.	15010/2020		N.Ramesha
17) M.C.	15112/2020		N.Ramesh
18) M.C.	15123/2020		M.Munikrishna
19) R.A.	15016/2020		K.N. SUBBA REDDY
20) M.C.	15137/2020		Meenakshi.M.
21) M.V.C.	33/2020		MANOJ GOWDA .P.
1) CRL.A	15019/2019		K.V. MAHENDRA KUMAR
2) CRL.A	15020/2019		K.V. MAHENDRA KUMAR
3) CRL.A	15021/2019		K.V. MAHENDRA KUMAR
4) CRL.A	15022/2019		K.V. MAHENDRA KUMAR
5) CRL.A	15002/2020		K.V. MAHENDRA KUMAR
<u>OBJECTION</u>			
6) Crl.Misc.	15208/2020		AVINASH N.V.
